

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 6

COURT NO. : 1

06.11.2019

O.A./260/382/2019

BIJAYA KUMAR JAYSINGH
-V/S-
D/O POST

ITEM NO:76

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant files a memo to withdraw the OA. Ld. Counsel for the respondents is present. The OA is disposed of as withdrawn.</p> <p>Urgent copy of this order be given to Ld. Counsels for both the sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>